

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO 1536

TO BE ANSWERED ON FRIDAY, THE 10th FEBRUARY 2023

Nyaya Mitra Yojana

1536. SHRI DHARMENDRA KASHYAP:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the aims and objective of Nyaya Mitra Yojana ;
- (b) whether assistance is also provided to the poor communities through Nyaya Mitra for redressal of their disputes ;
- (c) if so, the details of measures taken/being taken to provide immediate assistance to the people of tribal areas of Uttar Pradesh;
- (d) the details of Nyaya Mitras proposed to be engaged in the district courts of Uttar Pradesh;
- (e) whether about 100 Nyaya Mitras have been engaged in various district courts of the country; and
- (f) if so, the details thereof particularly in Uttar Pradesh?

ANSWER

MINISTER OF LAW & JUSTICE

(SHRI KIREN RIJJU)

(a) to (c) Nyaya Mitra Yojana was launched in April, 2017 with the objective to reduce pendency of cases in the Courts. It aims to facilitate through the Nyaya Mitra disposal of 10 to 15 years old cases which would include civil cases such as matrimonial,

accident claim cases and also criminal cases pending in High Courts and Subordinate Courts. Nyaya Mitra (NM) is a retired judicial officer/executive officer, having legal degree/background located at High Courts/District Courts. NM in these districts is engaged through inviting nominations from the Registrar General (RGs) of High Courts of the identified States.

(d) to (f) Since the introduction of Nyaya Mitra programme, a total of 39 Nyaya Mitras were positioned in various districts courts of the States of Assam, Bihar, Maharashtra, Odisha, Rajasthan, Tripura, Uttar Pradesh and West Bengal. However no Nyaya Mitra could be engaged during the year 2020-2021 due to Covid Pandemic leading to closure of physical courts and observance of other covid appropriate protocol including social distancing. For the year 2021-2022, 11 Nyaya Mitras have been engaged in the 11 District Courts of the country. State/UT-wise details of engaged Nyaya Mitra is at Annexure-A. In the State of Uttar Pradesh, during the year 2017-18, three (3) Nyaya Mitras were engaged one each at Gorakhpur, Meerut and Varanasi District Court. Further, during the year 2019-20, one(1) Nyaya Mitra was engaged at Allahabad District Court and in the year 2021-2022, two(2) Nyaya Mitras were engaged from April 2022 one each at Agra and Allahabad District Court.

Annexure-A

| Statement as referred to in reply to part (f) Lok Sabha Unstarred Question No. 1536 for answering on 10.02.2023 raised by SHRI DHARMENDRA KASHYAP MP on Nyaya Mitra Yojana | | | | | | | |
|---|----------------------|-----------------------|-----------------------|-----------------------|-----------------------|-----------------------|--------------|
| A State-wise Statement containing number of Nyaya Mitra engaged from 2017-2022 | | | | | | | |
| S.No | State | Year 2017-2018 | Year 2018-2019 | Year 2019-2020 | Year 2020-2021 | Year 2021-2022 | Total |
| 1 | Assam | - | - | - | NIL* | 02 | 02 |
| 2 | Bihar | 01 | - | - | | - | 01 |
| 3 | Maharashtra | - | - | 03 | | 01 | 04 |
| 4 | Odisha | | | 02 | | 02 | 04 |
| 5 | Rajasthan | 04 | 03 | 02 | | 02 | 11 |
| 6 | Tripura | 01 | | | | | 01 |
| 7 | Uttar Pradesh | 05 | - | 01 | | 02 | 08 |
| 8 | West Bengal | 04 | 01 | 01 | | 02 | 08 |
| | Total | 15 | 04 | 09 | | 11 | 39 |

*No Nyaya Mitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic.